## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 45(ND)16 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J) SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2016 AT 10.30 A.M

NAME OF THE COMPANY: M/s. Sh. Rishi Kumar Goel & Anr. V/s. M/s. Pee Cee Castings Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1 Rishigoel Advocate Plaintiff
2 Sorrya Singh Advocate Plaintiff
3 Teetando Gupte Advocate Republis for your

4 Confel Sula Advocate Reliable

ORDER

Affidavits in terms of the previous order have been filed by both the parties. Ld. Counsels pray for an adjournment on the ground that the talks for settlement are in progress. We are therefore, inclined to give one month's time. However, if the matter is not settled by the next date of hearing, the parties should be ready to address the final arguments.

- Interim orders to continue.
- Matter is adjourned to 22.08.2016 at 10.30 a.m.

(Ina Malhotra)

Member Judicial

(R.Varadharajan) Member Judicial

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